

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

113(ND)2017

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019.**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

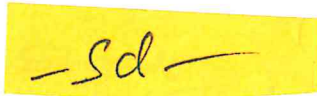
Present:

Mr. Awnish Kumar, Advocate for the Petitioner
Mr. Shrinjen Hooda, Ms. Surabhi Sinha, Advocate for
the Statutory Auditor.

ORDER

It is being brought to the notice of this Bench that the valuation report has not been filed. Let the same be filed with a copy of to the ld. counsel for the petitioner.

To come up for further consideration on 6th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**